

DIVISION BENCH

ITEM NO.128

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

**CA No.30/2023, CA No.40/2023, CA No.44/2023,
CA No.47/2023, CA No.48/2023, CA No.52/2023, CA No.58/2023 &
CA No.06/2024 IN CP No.64/ALD/2023**

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Attendance-Cum-Order Sheet of the Hearing.

Date of Order: 17th April, 2024

NAME OF THE COMPANY	MAHENDRA MOHAN GUPTA & ORS. V/S DEVENDRA MOHAN GUPTA & ORS.
UNDER SECTION	241/242 & 244 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. C.A. Sundaram, Sr. Adv. along with Sh. Punit Bali, Sr. Adv. Assisted by Mr. Rajat Jariwal, Sh. Abhishek Iyer, Ms. Rohini Musa, Ms. Nastassia Khurana, Mr. Varad Nath, Ms. Shatakshi Tripathi & Ms. Aayushi Khurana, Advs. : *For the Petitioner in main CP and Applicant in CA No.30/2023, CA No.40/2023, CA No.44/2023, CA No.48/2023, CA No.58/2023 & Res. in CA No.47/2023, CA No.52/2023*

Sh. S.N. Mookherjee, Sr. Advs. Assisted by Ms. Anusha Nagarajan, Ms. Aakanksha Bhola, Sh. Shubrojyoti Mookherjee, Sh. Shubham Aggarwal, Ms. Yamini Mookherjee, Advs. : *For the Respondent No.4 in CA No.52/2023 & Applicant in CA No.47/2023 in & Respondent No.19 in main CP*

Sh. Vishal Gehrana & Ms. Megha Mishra, Advs. : *For the Respondent Nos. 1 & 5 in main CP & Applicant in CA No.31/2023 & Respondent in CA No.30/2023*

-Sd-

-Sd-

Sh. Rahul Agarwal, Adv. : *For the Respondent No.3 in main CP*

Sh. Yashonidhi Shukla, Sh. Vishal : *For the Respondent No.4 in main CP*
Gehrana & Ms. Megha Dugar, Advs.

Ms. Ruby Singh Ahuja, Sh. Vishal : *For the Respondent Nos.1 to 17 in main*
Gehrana, Ms. Hancy Maini, Ms. CP
Tahira Karanjawala, Sh. Ashotosh P.
Shukla, Ms. Megha Dugar, Ms.
Meghna Mishra & Sh. Yashonidhi
Shukla, Advs.

ORDER

CP No.64/ALD/2023

1. Ld. Sr. Counsels with their assisting counsels are present for their respective parties.
2. Ld. Sr. Counsel for the petitioner continued with his arguments. Further arguments to continue on 1st May, 2024 at 02:30 PM.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

17th April, 2024

Kavya Prakash Srivastava
(Stenographer)